

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2484
ANSWERED ON:24.11.2010
SARVA SHIKSHA ABHIYAN
Ram Shri Purnmasi

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- a. The total number of out of school children aged 6 to 14 years in the States of Bihar, Orissa, Rajasthan and Madhya Pradesh;
- b. the step taken to ensure elementary education for all children aged 6 to 14 years under Sarva Shiksha Abhiyan (SSA);
- c. the quantum of funds allocated for SSA during the last three years; and
- d. the quantum of SSA funds diverted for activities not connected with SSA?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) As per national sample survey conducted in 2009 through Social & Rural Research Institute (SRI) – a unit of International Marketing Research Bureau (IMRB), the number of out of school children in the age group of 6-14 years in the States of Bihar, Orissa, Rajasthan and Madhya Pradesh is as under:-

Sl.N State No. of Out of school children

1 Bihar	13,45,697
2 Orissa	4,35,560
3 Rajasthan	10,18,326
4 Madhya Pradesh	3,28,692

(b) Sarva Shiksha Abhiyan (SSA) provides for universalisation of elementary education for all children in the 6-14 age group. The overall goals of SSA include universal access and retention, bridging of gender and social category gaps in education and enhancement of learning levels of children. SSA provides for a variety of interventions, including inter alia, opening of new schools, construction of schools and additional classrooms, toilets and drinking water, provisioning for teachers, periodic teacher training and academic resource support, textbooks and support for learning achievement.

The Right of Children to Free and Compulsory Education (RTE) Act, 2009 has come into force with effect from 1st April 2010. Consequently, SSA norms have been revised to align them with the provisions of the RTE Act, 2009. The existing fund sharing pattern between the Centre and State which was on a sliding scale viz. 65:35 during first 2 years of 11th Five Year Plan, 60:40 in 3rd year, 55:45 in 4th Year and 50:50 thereafter, has since been revised to provide for sharing of funds between the Centre and the States in the 65:35 ratio for the period 2010- 2011 to 2014-15. The fund sharing pattern will however, continue to be 90:10 ratio in respect of the states in the North Eastern Region. Government has also committed Rs. 2,31,233 crores for implementation of the combined RTE- SSA programme during the next 5 years.

(c) The central outlays under SSA for the last three years is as follows:

- i. 2008-09: Rs 13,100 crores
- ii. 2009-10: Rs 13,100 crores
- iii. 2010-11: Rs 19,000 crores

(d) In the performance audit of the Sarva Shiksha Abhiyan (SSA) by C&AG, it was confirmed that ` 53 crore was classified as expenditure not covered under SSA guidelines. This covers, inter alia, the usage of SSA funds for non-SSA activities, and includes for example, diversion of funds towards:

- (i) payment of salary of teachers not appointed under SSA,
- (ii) construction of buildings falling in the purview of State civil works,
- (iii) payment of sports fee, library fee,
- (iv) loss of interest on account of depositing funds in current, rather than savings accounts, etc. CAG Performance Audit does not report any embezzlement of funds. Strict guidelines have been issued to States/UTs to recoup the inadmissible expenditure and avoid

recurrence of such instances in future.